

Recommendations of the National Transportation Safety Board regarding 'call-out' between pilot and co-pilot

*269. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any recommendation of the National Transportation Safety Board for a drastic revision of the standard 'call-out' system between the pilot and the co-pilot;

(b) if so, whether it has been implemented by the Indian Airlines; and

(c) if not, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The National Transportation Safety Board had made a recommendation regarding revision of the existing standard call-out system.

(b) Yes, Sir.

(c) Question does not arise.

*270 [Transferred to 24th May, 1990.]

Allegations relating to Kawas Power project

*271. SHRI VISHWASRAO RAM-RAO PATIL:

SHRI A. G. KULKARNI:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the Statesman of the 22nd March, 1990, captioned 'Alsthom will get Rs. 110 crores extra for Kawas Project';

(b) whether it has also been alleged that his Ministry have cleared the project; if so, what are the details in this regard; and

(c) what corrective action has been taken in the matter?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN):

(a) Yes, Sir.

(b) The facts brought out in the news-item which appeared in the Statesman of the 22nd March, 1990, captioned 'Alsthom will get Rs. 110 crores extra for Kawas Project' are not correct. The contract for the main plant equipment for the Kawas gas-based power project was awarded by the National Thermal Power Corporation to M/s. GEC—Alsthom S. A., as their bid was the lowest evaluated one received against international competitive bidding floated under the World Bank procurement procedure.

(c) Does not arise.

Machinery lying idle in CIL and its subsidiaries

*272. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that a large number of machines are lying idle in Coal India Ltd. and its subsidiaries; and

(b) if so, what is the extent of idleness per machine, and its effects on the cost structure of coal in CIL and its subsidiaries?

THE MINISTER OF ENERGY (SHRI ARIF MOHD. KHAN): (a) and (b) The machineries used in Coal India Ltd. and its subsidiaries are broadly classified into two categories viz.

(a) opencast mining equipment, and

(b) underground mining equipment.